

Week Ending **03.05.2019**
(Week 18/19)

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the **06.05.2019**

Office Memorandum

Subject:- Weekly Report in respect of important developments in CBIC for the week –29.04.2019 to 03.05.2019- reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –29.04.2019 to 03.05.2019.

1. Administrative Changes:-

- Order regarding temporary attachment of Shri Vybhav Dhar, IRS(C&CE) officer with Directorate of International Customs, has been issued vide Office Order No. 59/2019 dated 29.05.2019.
- Order regarding appointment of Smt. Deepthi Jayaraj, IRS(C&CE) officer with the Government of Jharkhand on deputation basis, has been issued vide Office Order No. 60/2019 dated 30.04.2019.
- Order regarding posting of 02 IRS (C&CE) officer with DRI on loan basis, has been issued vide Office Order No. 61/2019 dated 02.05.2019.

2. Legislative Changes:-

- Notification No. 14/2019-Cus, dated 01.05.2019 has been issued to further amend Notification No. 50/2017-Customs dated 30.06.2017 to postpone the implementation of increased customs duty on specified imports originating in USA from 02.05.2019 to 16.05.2019.
- Notification No. 20/2019-Cus(ADD), dated 03.05.2019 has been issued to impose anti-dumping duty on “Saccharin”, originating in or exported from Indonesia, in pursuance with anti-dumping investigation final findings issued by the DGTR.

(Hemambika R. Priya)
Pr. Commissioner(Coordination)

1. Chairman, CBIC
2. Member (Tax Policy)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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